NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

CORAM : PRESENT : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **06.08.2018**

NAME OF THE PARTIES: Image Enterprises
v/s.
Hazel Mercantile Ltd.

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE 2016

Order

28. C.P. (IB)- 1692 (MB)/2018

Counsel for both sides present. At request, list this matter on 20.08.2018.

SD/-
V. NALLASENAPATHY
Member (Technical)

SD/-
BHASKARA PANTULA MOHAN
Member (Judicial)

/NU/